

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 26<sup>th</sup> February, 2020*

No.HC.VII-48/2018(Pt.)/ **1218** /A. Shri Rantu Baishya, Computer Operator, Office of the Family Court No.3, Kamrup (M), Guwahati is hereby released from the attachment of Principal Seat of the Gauhati High Court immediately.

Shri Baishya will report to the Principal Judge, Family Court No.3, Kamrup (M), Guwahati immediately.


By Order,  
Sd/- *Gautam Baruah*,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-48/2018(Pt.)/ **1219-1225** /A.

Dated 26.02.2020

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
2. The Principal Judge, Family Court No.3, Kamrup (M), Guwahati.
3. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
4. The Administrative Officer, Paperbook Section.
5. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
6. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
7. Shri Rantu Baishya, Computer Operator, Family Court No.3, Kamrup (M), Guwahati.

  
**REGISTRAR (VIGILANCE)**  
26.02.2020